

to Himacha Pradesh. Collectiong information in respect of all categories of employees will involve labour disproportionate to any benefit likely to be derived from it.

Curtailment of Jurisdiction of Punjab University

2881. SHRI N. SHIVAPPA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the Punjab Government in its recent notification curtailed the jurisdiction of the Punjab University from 11 to 7 Districts of the State and transferred the affiliation of 19 Colleges from Punjab University to Punjabi University of Patiala ;

(b) whether the State Government had sought the view of the Union Law Ministry before issuing the above notification ;

(c) whether the notification will create administrative and financial difficulties and also encourage communal elements ; and

(d) if so, Government's reaction thereto ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) The Government of Punjab has, by Notification dated May 13, 1969 extended, with effect from June 30, 1969, the jurisdiction of the Punjabi University, Patiala, to 19 colleges situated in the districts of Patiala, Sangrur, Bhatinda and Rupar, which were affiliated to the Punjab University.

(b) The State Government had not sought the views of the Union Law Ministry on the question of issue of the Notification but in October 1968 that Government had addressed my Ministry to ascertain whether affiliation of colleges in Punjab to the Punjab University would require an amendment of the Punjab University Act, in case the Government of Punjab decided to disaffiliate them from the Punjab University. In consultation with the Ministry of Law, the State Government was informed that if any of the colleges situated in the area in respect of which the Punjab University was functioning before 1st November, 1966 are now to be affiliated to the Punjabi

University, the Panjab University Act would have to be amended.

(c) and (d). The Notification should not encourage any communal elements but may create some administrative and financial difficulties for the Panjab University. It should, however, be possible to settle these issues through mutual consultations.

Carving out A Muslim Majority District in Ladakh

3882. SHRI N. SHIVAPPA :
SHRI K.P. SINGH DEO :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there has been a demand for carving out a Muslim-majority district of Kargil in Ladakh ;

(b) whether Government of India agree with the view that the formation of a separate district would not serve any purpose ; and

(c) how Government propose to intervene in the matter and save the cause of integration of the country ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The Government of Jammu and Kashmir have intimated that a demand was made for creating a separate district of Kargil but that it has since been dropped on the State Government firmly rejecting it.

Coal Gasification Project at Regional Research Laboratory, Hyderabad

2883. SHRI D. N. PATODIA :
SHRI JYOTIRMOY BASU :
SHRI HIMATSINGKA :
SHRI VIRENDRA KUMAR SHAH :
SHRI NAMBIAR :
SHRI K. ANIRUDHAN :
SHRI P. GOPALAN :
SHRI BHAGABAN DAS :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Governing Body of the Council of Scientific and